

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
JIYA AGRO PRIVATE LIMITED

PARTICULARS		
1.	Name of corporate debtor	Jiya Agro Private Limited
2.	Date of incorporation of corporate debtor	18 th October 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. of corporate debtor	U51219DL2012PTC243800
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office 17, 3 rd Floor, Rampuri, Kalkaji, South Delhi, New Delhi – 110019.
6.	Date of closure of Insolvency Resolution Process	20 th July 2021
7.	Liquidation commencement date of corporate debtor	20 th July 2021 being the date of order passed by Hon'ble NCLT 5 th August 2021 being the date on which order of Hon'ble NCLT was received.
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Vivek Sharma Regn. No: IBBI/IPA-002/IP-N01077/2020-2021/13442
9.	Address and e-mail of the liquidator, as registered with the Board	Address: House no 449, Jheel Khuranja, P.O. Krishna Nagar, Delhi – 110051. Email Id: fcsviveksharma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: House no 449, Jheel Khuranja, P.O. Krishna Nagar, Delhi – 110051. Email Id: liquidation.jiyaagro@gmail.com
11.	Last date for submission of claims	3rd September, 2021 (Order received on 5th August 2021)

Notice is hereby given that the National Company Law Tribunal, Bench-IV, New Delhi has ordered the commencement of liquidation of the **JIYA AGRO PRIVATE LIMITED** on 20.07.2021 (Order received on 5th August 2021).

The stakeholders of **JIYA AGRO PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 3rd September 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link
<https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.



Vivek Sharma

Liquidator of Jiya Agro Private Limited

Date: 7th August 2021

Place: New Delhi

Regn No: IBBI/IPA-002/IP-N01077/2020-2021/13442